

**Government of India**  
**Ministry of Coal**  
**Lok Sabha**  
**Unstarred Question No. 423**  
**To be answered on 12.12.2018**

**Commercial Coal Mining**

**423. SHRI KONAKALLA NARAYANA RAO:**

**SHRI GUTHA SUKENDER REDDY:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken a decision to develop commercial coal mining in the country by involving the States and the private mining companies;
- (b) whether any State Government have come forward to commence this commercial coal mining, if so, the details thereof; and
- (c) whether the Government has identified coal mines which are to be used for commercial mining, if so, the details thereof?

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**  
**(SHRI PIYUSH GOYAL)**

(a): The methodology for allotment of coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 [CM(SP) Act, 2015] to Central/State Public Sector Undertakings (PSUs) for sale of coal was approved by the Government and order in this regard was issued on 08.01.2016. The methodology for auction of coal mines/blocks for sale of coal under the provisions of the CM(SP) Act, 2015 and the Mines and Minerals (Development and Regulation) Act, 1957 [MM(DR) Act, 1957] has been approved by the Government and Order in this regard has been issued on 27.02.2018.

(b) & (c): So far, 16 coal mines have been allotted under the provisions of the CM(SP) Act, 2015 and 2 coal blocks have been allocated under the provisions of the MM(DR) Act, 1957 to Central/State PSUs for sale of Coal. Details of these mines/blocks are at Annexure.

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**Annexure****Coal mines allotted under the provisions of the CM(SP) Act, 2015**

<b>S. No.</b>	<b>Name of Coal Mine</b>	<b>State</b>	<b>Successful Allottee</b>
1	Patal East	Jharkhand	Jharkhand State Mineral Development Corporation Limited
2	Baitarni West	Odisha	Odisha Mining Corporation Limited
3	Penagaddppa	Telangana	The Singareni Collieries Company Limited
4	Gourangdih ABC	West Bengal	West Bengal Mineral Development & Trading Corporation Limited
5	Madanpur South	Chhattisgarh	Andhra Pradesh Mineral Development Corporation
6	Suliyari	Madhya Pradesh	Andhra Pradesh Mineral Development Corporation
7-8	Kotre -Basantpur, Pachmo	Jharkhand	Coal India Ltd.
9	Amarkonda Murgadangal	Jharkhand	Coal India Ltd.
10	Brahmini	Jharkhand	Coal India Ltd.
11	Chichro Patsimal	Jharkhand	Coal India Ltd.
12-13	Rampia & Dip Side of Rampia	Odisha	Coal India Ltd.
14	East Of Damagoria (Kalyaneshwari)	West Bengal	Coal India Ltd.
15	Utkal-A	Odisha	Coal India Ltd.
16	Bijahan	Odisha	Coal India Ltd.

**Coal blocks allotted under the provisions of the MM(DR) Act, 1957**

<b>S. No.</b>	<b>Name of Coal Block</b>	<b>State</b>	<b>Allocatee</b>
1	Brahmani	Odisha	Orissa Minerals Development Company
2	Kerwa	Chhattisgarh	Kerwa Coal Limited (JV of Chhattisgarh Mineral Development Corporation and M.P. State Mining Corporation Ltd.)

